

- (a) whether it is a fact that lots of Indian citizens are living abroad as an unorganized labour;
- (b) whether any study has been made regarding the number of people engaged;
- (c) whether they are not covered by any labour right; and
- (d) the action by Government in this regard?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) and (b) It is, estimated that there are about 4.5 million Indian workers in the Gulf countries, out of which some are working in the unorganised sector.

(c) and (d) The emigrants working in the households as domestic servants etc. are not covered by labour laws. The Government has made it compulsory that the employment contracts of all such workers be attested by the Indian missions prior to their emigration. The Government has also signed bilateral MOUs with Malaysia and all the GCC countries except Saudi Arabia for protection and welfare of our emigrant workers. The MOUs provide for protection of "all" categories of workers. Any issues arising in this regard are resolved through Joint Working Groups constituted under the MOU.

Victimisation of Indians in Britain

‡2373. SHRI PRABHAT JHA:
SHRI KAPTAN SINGH SOLANKI:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that after Australia, Indians are becoming victim of racial discrimination in Britain also;
- (b) if so, the details thereof and the steps taken by Government so far to save Indians from victimisation of racial discrimination in Britain;
- (c) whether it is also a fact that Indians are being discriminated in the educational institutes in Britain;
- (d) if so, the details thereof and whether Government of India has approached British Government in this respect; and
- (e) if so, the details thereof?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) to (e) No, Sir. No report of Indians becoming victim of racial discrimination in Britain or Indian students being discriminated in educational institutes there has been received.

Racial discrimination in Britain and America

‡2374. SHRI PRABHAT JHA:
SHRI KAPTAN SINGH SOLANKI:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

‡Original notice of the question was received in Hindi.